NATIONAL COMPA<u>NY.</u> LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|-------------------------|--------------|----------------|---------|--|--|
| CA 01/16 | TP 290/16 | For hearing | 397/398 | Ansar Khan &Kalimulla Shariff & Anr. Vs Finecore Cables Pvt. Ltd. | |

| | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|-----|--------------------------------------|------------------------|-----------|
| 0]. | P.C. Venkatech - Ra PC5- 98450 65 | 10 For Rupondento | Al Co. |
| 02 | Terisha chandr 9611909525 | an Petitionero 1,2 | fc. |

ORDER

Junior Counsel for Petitioner is present. PCS for Respondent is also present. Junior Counsel requested time. List it on 26.02.2018.

Member (T)

Member (J)